

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 299 of 2015 &
IA No. 479 of 2015**

Dated : 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jharkhand Urja Sancharan Nigam Ltd. & Ors. Appellant (s)
Vs.**

M/s Kohinoor Power Pvt. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Devashish Bharuka
Ms. Arpita B
Mr. Ravi Bharuka for R-1

Mr. Farrukh Rasheed for R-2

ORDER

Learned counsel for the appellant states that he does not wish to file any rejoinder.

Pleadings are complete. List the matter for hearing on **06.12.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**